

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.556
TO BE ANSWERED ON 25th JUNE, 2019**

Blue Revolution Scheme

556. SHRI M.K. RAGHAVAN :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मात्स्यिकी, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of the Blue Revolution scheme;
- (b) the opportunities envisaged under the (i) National Scheme of Welfare of Fishermen, and (ii) Development of Marine Fisheries, Infrastructure and Post Harvest operations, in detail; and
- (c) the schemes and projects approved and funds released under these three schemes in the country, State-wise including Kerala?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PRATAP CHANDRA SARANGI)

(a) : The Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries is implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with the following components:

- (i) Development of Inland Fisheries and Aquaculture,
- (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations,
- (iii) National Scheme on Welfare of Fishermen
- (iv) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (v) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (vi) Institutional Arrangement for Fisheries Sector,
- (vii) National Fisheries Development Board (NFDB) and its activities,

(b) : Details of the opportunities envisaged under the (i) National Scheme of Welfare of Fishermen and (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations are furnished at Annexure-I.

(c) : The National Scheme of Welfare of Fishermen and Development of Marine Fisheries, Infrastructure and Post Harvest Operations are also components of the CSS on Blue Revolution: Integrated Development and Management of Fisheries. State-wise details of the projects approved and funds released during the past three years under the CSS including the above said components are furnished at Annexure-II.

Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 556 for answer on 25th June, 2019 regarding Blue Revolution Scheme

The opportunities envisaged under the (i) National Scheme of Welfare of Fishermen, and (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations are as below:

(i) National Scheme on Welfare of Fishermen

- a) Saving-cum-Relief (For both Inland and Marine Fishers)
- b) Housing for fishers
- c) Other basic amenities for fishers like Drinking water facility
- d) Construction of Community Hall with sanitation, water supply and electrification facilities.
- e) Group Accident Insurance for Active Fishermen
- f) Grant-in-aid to FISHCOPFED

(ii) Development of Marine Fisheries

- a) Motorization of Traditional Craft
- b) Safety of Fishermen at Sea
- c) Procurement of FRP boats/ wooden boats including nets and procurement of insulated fish & ice holding boxes
- d) Rebate on High Speed Diesel (HSD) for fishers
- e) Establishment & operation of Vessel Monitoring System(VMS)
- f) Promoting non-conventional energy (NCE) sources for environment friendly fishing practices
- g) Promotion of mariculture in the form of Open sea cage culture, Seaweed cultivation, Bivalve culture and Pearl culture in both marine & fresh water.
- h) Management of Marine Fisheries

(iii) Development of Infrastructure and Post-Harvest Operations

- a) Establishment of Fishing Harbours and Fish Landing Centres
- b) Assistance for Dredging of Fishing Harbours/Fish Landing Centres

(iv) Strengthening of Post-Harvest Infrastructure

- a) Development of Post-Harvest infrastructure like Ice plants, Cold Storages, Ice plants-cum-cold storages
- b) Renovation /modernization of existing Ice plants, Cold Storages and Ice plants-cum-cold storages
- c) Development of Retail Fish Markets and Allied Infrastructure
- d) Setting up of mobile/retail fish outlet (Kiosk)
- e) Assistance for fish transport infrastructure such as Refrigerated truck, Insulated truck and Auto rickshaw/Motorcycle/Bicycle with ice box.

Annexure- II

Statement referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 556 for answer on 25th June, 2019 regarding Blue Revolution Scheme

(Rupees in lakhs)

Sl No	Name of the State	2016-17		2017-18		2018-19	
		Project Approved	Fund released	Project Approved	Fund released	Project Approved	Fund released
1	Andaman & Nicobar	206.25	54.00	457.75	179.89	526.12	129.09
2	Andhra Pradesh	2793.66	1897.00	4034.34	2162.88	3479.41	1302.31
3	Arunachal Pradesh	0.00	0.00	338.91	222.90	1037.84	374.68
4	Assam	2051.81	1641.45	1867.71	799.66	1486.52	524.14
5	Bihar	3876.79	1948.04	15.00	2.25	27955.24	4078.69
6	Chhattisgarh	2796.60	1346.69	4415.07	1091.92	5570.37	1045.69
7	Daman & Diu	0.00	0.00	629.69	226.69	0.00	0.00
8	Delhi	0.00	0.00	340.14	136.29	0.00	0.00
9	Goa	1800.01	1000.00	1060.10	265.24	253.13	63.82
10	Gujarat	833.00	332.77	16961.24	1527.43	10800.00	1420.80
11	Haryana	2239.30	1122.05	3526.55	779.36	4410.30	605.90
12	Himachal Pradesh	1345.59	1082.32	1236.94	572.26	3257.16	1046.13
13	Jammu & Kashmir	1413.98	1111.18	809.60	404.69	922.97	439.54
14	Jharkhand	4600.40	2300.20	500.00	75.00	2057.99	925.40
15	Karnataka	2726.50	2870.54	23053.72	3324.31	33028.90	5847.28
16	Kerala	2540.80	1298.10	3271.60	812.34	2696.54	5093.01
17	Lakshadweep	0.00	0.00	133.20	53.57	133.20	60.30
18	Madhya Pradesh	2900.00	1400.00	2584.50	672.02	3812.44	711.39
19	Maharashtra	11008.86	2051.53	24902.75	2256.81	18107.63	2861.17
20	Manipur	0.00	0.00	1039.10	456.15	1686.60	382.13
21	Meghalaya	1212.02	1003.17	256.93	139.60	9441.40	2598.94
22	Mizoram	1199.37	1376.77	485.47	261.39	922.14	403.75
23	Nagaland	1025.00	965.84	0.00	219.40	711.34	194.66
24	Odisha	6032.40	2593.59	3531.50	1077.68	13805.45	1022.13
25	Puducherry	449.90	999.95	0.00	150.00	2710.04	1448.00
26	Punjab	1953.00	999.00	1565.06	465.36	1002.04	581.34
27	Rajasthan	1030.10	262.10	324.83	83.28	291.93	70.20
28	Sikkim	598.95	379.16	0.00	0.00	1138.43	416.52
29	Tamil Nadu	13375.00	2492.50	515.00	11342.80	11386.14	7155.91
30	Telangana	2930.00	1465.00	1960.53	479.78	13865.40	1574.80
31	Tripura	1085.00	867.88	808.29	341.92	2005.09	2004.18
32	Uttarakhand	1273.75	954.95	1456.70	746.56	1463.15	471.08
33	Uttar Pradesh	4786.00	1760.85	7665.67	238.14	5871.86	3050.60
34	West Bengal	1897.50	774.38	1554.36	649.32	365.40	185.40
